Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 227 of 2014 &
I.A. No. 347 of 2014

Dated : 27th February, 2015

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ..... Appellant(s)

Versus

M/s Raj West Power Ltd. & Ors. ..... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Bipin Gupta
Mr. S.K. Bansal

Counsel for the Respondent(s) : Ms. Poorva Saigal
Ms. Anusha Bardhan for R.1

ORDER

Pleadings are complete. List the matter for hearing on ***06.04.2015.***

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/mk